

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

A.B.A. No. 777 of 2020

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Md. Ekramul Ansari @ Ikramul Ansari... ... Petitioner

Versus

1. The State of Jharkhand

2. Sabiha Khatoon ... ... Opp. Parties

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**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

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For the Petitioner : Mr. A. K. Choudhary, Advocate

For the State : Mr. Nawin Kr. Singh, A.P.P.

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05/24.06.2020 As prayed for on behalf of Mr. Lalit Yadav, learned counsel appearing for the opposite party no. 2 on account of his father illness, let this case be listed after a week.

Interim order granted earlier shall continue till the next date of listing.

*(Rongon Mukhopadhyay, J.)*